

2297 Papers Laid on the SRAVANA 26, 1884 (SAKA) Motion re: Statement 2298  
Table  
on Railway Accidents

tral Excise Duties Export Drawback  
(General) Rules, 1960:—

- (a) G.S.R. No. 704 dated the 26th May, 1962.
- (b) G. S. R. No. 706 dated the 26th May, 1962.
- (c) G.S.R. No. 1003 dated the 28th July, 1962.
- (d) G. S. R. No. 1004 dated the 28th July, 1962.
- (e) G. S. R. No. 1041 dated the 4th August, 1962.

[Placed in Library. See No. LT—330|62].

(ii) a copy each of the following Notifications under sub-section (4) of section 43B of the Sea Customs Act, 1878:—

- (a) G. S. R. No. 694 dated the 16th May, 1962.
- (b) G. S. R. No. 707 dated the 26th May, 1962.
- (c) G. S. R. No. 972 dated the 21st July, 1962.
- (c) G. S. R. No. 973 dated the 21st July, 1962.
- (e) G. S. R. No. 1002 dated the 28th July, 1962.
- (f) G. S. R. No. 1033 dated the 4th August, 1962.
- (g) G. S. R. No. 1034 dated the 4th August, 1962.
- (h) G. S. R. No. 1035 dated the 4th August, 1962.
- (i) G. S. R. No. 1036 dated the 4th August, 1962.
- (j) G. S. R. No. 1037 dated the 4th August, 1962.

[Placed in Library. See No. LT-331|62].

(iii) a copy each of the following notifications under sub-section (3) of section 28 of the Public Debt Act, 1944:—

- (a) The Public Debt (Amendment) Rules, 1962 published in Notification No. G. S. R. 756 dated the 9th June, 1962.

(b) The Public Debt (Compensation Bonds) Amendment Rules, 1962 published in Notification No. G.S.R. 757 dated the 9th June, 1962.

(c) The Public Debt (Annuity Certificates) Amendment Rules, 1962 published in Notification No. G. S. R. 758 dated the 9th June, 1962.

[Placed in Library. See No. LT-326|62].

POST OFFICE SAVINGS CERTIFICATES  
(FOURTH AMENDMENT) RULES

**Shrimati Tarkeshwari Sinha:** I beg to lay on the Table a copy of the Post Office Savings Certificates (Fourth Amendment) Rules, 1962 published in Notification No. G. S. R. 832 dated the 23rd June, 1962, under sub-section (3) of section 12 of the Government Savings Certificates Act, 1959.  
[Placed in Library. See No. LT-332|62].

12.12 hrs.

MOTION RE: STATEMENT ON  
RAILWAY ACCIDENTS—contd.

**Mr. Speaker:** The House will now take up further consideration of the following motion moved by Shri Swaran Singh on the 16th August, 1962, namely:

“That the statement regarding Railway accident, laid on the Table of the House on the 9th August, 1962, be taken into consideration.”

**Shri Hem Barua (Gauhati):** May I know when the Minister is going to reply?

**Mr. Speaker:** How long does the Minister require for his reply?

**The Minister of Railways (Shri Swaran Singh):** About half an hour.

**Mr. Speaker:** There are two hours still left. I would make a request to hon. Members that since most of the arguments have been made, they need not repeat them. They may confine themselves to those points which have not been made and try to finish in ten minutes each. Shri A. P. Sharma.